

**P.O. IS ON**  
**TRAINING**  
**SITTINGS**  
**WILL BE**  
**HELD AT**  
**ONLY**  
**AFTERNOO**  
**N SESSION**  
**(2:45 PM)**

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of GANGAVVA AYATTI**  
**PRL. CIVIL JUDGE**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
<b>STEPS</b>		
1	O.S.	683/2014
2	O.S.	1207/2015
3	O.S.	1209/2015
4	O.S.	1211/2015
5	O.S.	1213/2015
6	O.S.	1215/2015
7	O.S.	1217/2015
8	Misc	1/2016
9	O.S.	631/2016
10	O.S.	705/2016
11	O.S.	781/2016
12	O.S.	1437/2016
13	O.S.	5/2017
14	O.S.	381/2017
15	O.S.	383/2017
16	O.S.	385/2017
17	O.S.	387/2017
18	O.S.	389/2017
19	O.S.	395/2017
20	O.S.	417/2017
21	O.S.	475/2017
22	O.S.	841/2018
23	O.S.	677/2019
24	O.S.	979/2019
25	O.S.	1173/2019
26	O.S.	175/2020
27	O.S.	329/2020
28	O.S.	343/2020
29	O.S.	127/2021
30	O.S.	129/2021
<b>SUMMONS</b>		
31	O.S.	1291/2018
32	O.S.	607/2019
33	O.S.	1527/2019
34	O.S.	187/2021

Afternoon

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of GANGAVVA AYATTI**  
**PRL. CIVIL JUDGE**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
35	O.S.	307/2021
<b>NOTICE</b>		
36	O.S.	329/2021
<b>HEARING</b>		
37	O.S.	909/2005
38	FDP	5/2006
39	O.S.	1561/2008
40	O.S.	1411/2011
41	O.S.	1413/2011
42	O.S.	439/2012
43	O.S.	1355/2012
44	O.S.	1739/2014
45	O.S.	1413/2015
46	O.S.	299/2017
47	O.S.	1233/2017
48	O.S.	1235/2017
49	O.S.	45/2018
50	O.S.	1085/2019
51	O.S.	1545/2019
52	O.S.	1559/2019
53	O.S.	899/2020
54	O.S.	901/2020
55	O.S.	903/2020
<b>AMENDMENT</b>		
56	O.S.	869/2020
<b>EVIDENCE.</b>		
57	O.S.	37/2010
58	O.S.	599/2010
59	O.S.	93/2011
60	O.S.	63/2013
61	O.S.	163/2013
62	O.S.	867/2013
63	O.S.	573/2015
64	O.S.	883/2015
65	O.S.	1041/2015
66	O.S.	1463/2015
67	O.S.	429/2016

Afternoon

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of GANGAVVA AYATTI**  
**PRL. CIVIL JUDGE**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
68	O.S.	533/2017
69	O.S.	853/2018
70	O.S.	1419/2018
71	O.S.	1083/2019
72	O.S.	927/2020
<b><u>DEFENCE EVIDENCE</u></b>		
73	O.S.	86/2007
74	O.S.	87/2007
75	O.S.	902/2009
76	O.S.	989/2015
<b><u>ARGUMENTS</u></b>		
77	O.S.	1519/2005
78	O.S.	789/2008
79	O.S.	1669/2008
80	O.S.	865/2011
81	O.S.	867/2011
82	O.S.	869/2011
83	O.S.	870/2011
84	O.S.	871/2011
85	O.S.	872/2011
86	O.S.	873/2011
87	O.S.	874/2011
88	O.S.	875/2011
89	O.S.	876/2011
90	O.S.	877/2011
91	O.S.	647/2013
92	O.S.	927/2013
93	O.S.	937/2013
94	O.S.	547/2017
<b><u>ORDERS.</u></b>		
95	O.S.	109/2004
96	O.S.	349/2005
97	O.S.	411/2020
<b><u>JUDGEMENT</u></b>		
98	O.S.	85/2014
<b><u>CALL ON</u></b>		
99	O.S.	73/2004

*Afternoon*

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of GANGAVVA AYATTI**  
**PRL. CIVIL JUDGE**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
100	O.S. 353/2015	
101	O.S. 1479/2015	
<b>OBJECTIONS</b>		
102	O.S. 931/2013	Afternoon
103	O.S. 797/2014	
104	O.S. 403/2020	
105	O.S. 1009/2020	
106	O.S. 1059/2020	

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 19.04.2021**

<b>1ST SESSION AT 11 A.M</b>	<b>1ST SESSION AT 11 A.M</b>	<b>1ST SESSION AT 11 A.M</b>
<b>STEPS</b>	<b>HEARING</b>	<b>EVIDENCE</b>
1. O.S. 1558/2018	18. O.S. 1126/2018	36. O.S. 1160/2012
2. O.S. 1561/2018	19. O.S. 1130/2018	37. O.S. 1402/2013
3. O.S. 80/2020	20. O.S. 472/2019	38. O.S.1418/2013
<b>SUMMONS</b>	21. O.S. 648/2020	39. O.S. 62/2014
4. MISC. 24/2019	<b>AMENDMENT</b>	40. O.S. 581/2014
5. O.S. 1514/2019	22. O.S. 824/2004	41. O.S. 608/2014
6. O.S. 1674/2019	23. O.S. 1312/2012	42. O.S. 94/2015
7 O.S. 188/2020	<b>EVIDENCE</b>	43.O.S. 146/2015
8. O.S. 454/2020	24. O.S. 1244/2005	44. O.S. 152/2015
9. O.S. 500/2020	25. O.S. 2226/2007	45. O.S. 176/2015
10. O.S. 188/2021	26. O.S. 1146/2008	46. O.S. 982/2015
11. O.S. 214/2021	27. O.S. 1536/2008	47. O.S. 24/2018
<b>NOTICE</b>	28. O.S. 468/2009	48. O.S. 622/2018
12. O.S. 1166/2020	29. O.S. 470/2009	49. O.S. 1074/2018
13. O.S. 238/2021	30. O.S. 488/2009	50. O.S. 1078/2018
<b>HEARING</b>	31. O.S. 489/2009	51. O.S. 1088/2018
15. O.S. 606/2013	32. O.S. 490/2009	52. O.S. 1114/2018
15. O.S. 266/2018	33. O.S. 492/2009	53. O.S.788/2020
16. O.S. 514/2018	34. O.S. 566/2009	
17. O.S. 1118/2018	35. O.S. 800/2012	

<b>2ND SESSION AT 2.45 P.M</b>	<b>2ND SESSION AT 2.45 P.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>DEFFENCE EVIDENCE</b>	<b>AWAIT SUIT SUMMONS</b>	<b>CALL ON</b>
54. O.S. 876/2004	71. O.S. 1575/2018	83. FDP. 4/2005
55. O.S. 1136/2004	72. O.S. 1576/2018	84. O.S. 469/2009
56. O.S. 262/2014	73. O.S. 1746/2019	85. O.S. 471/2009
<b>AWAIT SUIT SUMMONS</b>	74. O.S. 1016/2020	86. O.S. 491/2009
57. O.S. 506/2018	<b>ARGUMENTS</b>	87. O.S. 1184//2018
58. O.S. 1562/2018	75. O.S. 412/2011	88. O.S. 874/2019
59. O.S. 1563/2018	76. O.S. 158/2016	89. O.S. 74/2020
60. O.S. 1564/2018	77. O.S. 1472/2018	<b>OBJECTIONS</b>
61. O.S. 1565/2018	<b>ORDERS</b>	90. O.S. 290/2007
62. O.S. 1566/2018	78. O.S. 676/2017	91. EX. 33/2007
63. O.S. 1567/2018	79. O.S. 930/2018	92. O.S. 1102/2013
64. O.S. 1568/2018	<b>JUDGEMENT</b>	93. O.S. 622/2019
65. O.S. 1569/2018	80. O.S. 80/2009	94. O.S. 154/2020
66. O.S. 1570/2018	<b>A.D.R</b>	95. O.S. 252/2020
67. O.S. 1571/2018	81. O.S. 1068/2015	96. O.S. 994/2020
68. O.S. 1572/2018	<b>CALL ON</b>	97. MISC. 54/2020
69. O.S. 1573/2018	82. FDP. 4/2004	98. O.S. 150/2021
70. O.S. 1574/2018		

Date: 17.04.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
<b><u>STEPS</u></b>		
1	O.S.	667/2009
2	O.S.	197/2014
3	O.S.	637/2017
4	O.S.	1129/2017
5	O.S.	995/2018
6	O.S.	1167/2019
7	O.S.	1635/2019
8	O.S.	467/2020
<b><u>SUMMONS</u></b>		
9	O.S.	495/2014
10	O.S.	1449/2015
11	O.S.	669/2018
12	O.S.	806/2018
13	O.S.	885/2018
14	O.S.	1453/2018
15	O.S.	3/2019
16	O.S.	105/2019
17	Misc	85/2019
18	O.S.	1613/2019
19	O.S.	1653/2019
20	O.S.	1699/2019
21	O.S.	1753/2019
22	O.S.	73/2020
23	Misc	13/2020
24	O.S.	109/2020
25	O.S.	205/2020
26	O.S.	275/2020
27	O.S.	315/2020
28	O.S.	319/2020
29	O.S.	339/2020
30	O.S.	367/2020
31	O.S.	405/2020
32	O.S.	423/2020
33	O.S.	425/2020
34	O.S.	663/2020
35	O.S.	1095/2020

AFTERNOON  
SESSION



**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
36	O.S.	1117/2020
37	O.S.	141/2021
38	O.S.	361/2021
<b>NOTICE</b>		
39	O.S.	831/2010
40	O.S.	1339/2016
41	Misc	24/2020
42	O.S.	423/2021
<b>HEARING</b>		
43	O.S.	1741/2008
44	O.S.	349/2010
45	O.S.	1387/2013
46	O.S.	1757/2014
47	O.S.	347/2015
48	O.S.	1397/2016
49	O.S.	979/2017
50	O.S.	1175/2019
51	O.S.	51/2020
52	O.S.	327/2020
53	O.S.	785/2020
<b>EVIDENCE.</b>		
54	O.S.	23/2008
55	O.S.	895/2008
56	O.S.	1117/2008
57	O.S.	1485/2008
58	O.S.	953/2009
59	O.S.	123/2010
60	O.S.	291/2010
61	O.S.	1523/2012
62	O.S.	237/2013
63	O.S.	251/2013
64	O.S.	387/2013
65	O.S.	577/2013
66	O.S.	1239/2014
67	O.S.	1431/2014
68	O.S.	407/2016
69	O.S.	411/2016

AFTERNOON

MORNING  
SESSION

**PRL CIVIL JUDGE, Bengaluru Rural**  
**In the Court of SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**CIVIL CAUSE LIST DATED 19-04-2021**

Case Type	Reg. No./Year	Sub Stage
70	O.S.	1423/2016
71	O.S.	792/2017
72	O.S.	353/2018
73	O.S.	1189/2018
74	O.S.	577/2019
75	O.S.	721/2019
<b><u>ARGUMENTS</u></b>		
76	O.S.	47/2004
77	O.S.	1831/2007
78	O.S.	277/2010
79	O.S.	183/2012
80	O.S.	879/2014
<b><u>ORDERS.</u></b>		
81	O.S.	883/2009
82	O.S.	613/2014
83	O.S.	561/2015
84	O.S.	1637/2019
85	O.S.	401/2020
86	O.S.	219/2021
87	O.S.	439/2021
<b><u>JUDGEMENT</u></b>		
88	O.S.	41/2012
89	O.S.	1265/2019
<b><u>A.D.R</u></b>		
90	O.S.	563/2012
<b><u>CALL ON</u></b>		
91	O.S.	893/2008
92	O.S.	867/2017
<b><u>OBJECTIONS</u></b>		
93	O.S.	73/2018
94	O.S.	766/2018
95	O.S.	333/2019
96	O.S.	1195/2019
97	O.S.	1693/2019
98	O.S.	695/2020
99	O.S.	699/2020
100	O.S.	897/2020

MORNING SESSIONS

AFTERNOON SESSIONS

MORNING SESSIONS